



**SUPREME COURT OF INDIA  
NEW DELHI-110001**

F. No. 16/CDSA/579-603/2021  
New Delhi, December 10, 2021

From: Devender Pal Walia,  
Additional Registrar / Secretary,  
Committee for Designation of Senior Advocates  
E-mail ID: cdsa.2018@sci.nic.in

To,

1. The Registrar Generals / Registrars of all the High Courts
2. The Secretary, Bar Council of India, New Delhi
3. The Secretaries of all State Bar Councils

Subject: Designation of former Chief Justices/Judges of High Courts and Advocates-on-Record/Advocates as Senior Advocates under Section 16(2) of the Advocates Act, 1961

Sir / Madam,

I am to inform you that under Section 16(2) of the Advocates Act, 1961 read with Rule 2(a) of Order IV, Supreme Court Rules, 2013 and Supreme Court Guidelines to Regulate Conferment of Designation of Senior Advocates, 2018 framed in terms of the Judgment dated 12<sup>th</sup> October, 2017 passed in the case of Ms. Indira Jaising Vs. Supreme Court of India through Secretary General and Ors. [(2017) 9 SCC 766], Hon'ble the Chief Justice of India and the Hon'ble Judges of the Supreme Court of India in the Full Court Meeting held on December 8, 2021, have designated 7 former Chief Justices/Judges of High Courts and 18 Advocates-on-Record/Advocates, whose relevant particulars are given hereunder, as Senior Advocates, with effect from December 8, 2021:-

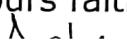
(i) Former Chief Justices/Judges of High Courts

S.No.	Name of the Retired Chief Justice / Judge Hon'ble Mr. Justice:	High Courts where served	Date of Retirement as CJ / Judge	Enrolment Number
1.	Dr. J. N. Bhatt	Gujarat / Patna	16.10.2007	Date of Enrolment: 01.08.1968
2.	Surendra Kumar	Allahabad	06.08.2013	UP00240/1977
3.	S. K. Gangele	Madhya Pradesh	25.07.2018	MP/786/1980
4.	Vinod Prasad	Allahabad/Orissa	27.11.2016	UP5122/1982
5.	L. Narasimha Reddy	Andhra Pradesh/Patna	31.08.2015	AP/92/1979
6.	A.I.S. Cheema	Bombay	21.09.2016	MAH/691/1977
7.	Nooshad Ali	Andhra Pradesh	07.03.2014	AP/80/1976

(ii) Advocates-on-Record/Advocates

S.No.	Name of the Advocate-on-Record/Advocate	Enrolment Number
1.	Mr. Ravi Prakash Mehrotra	D/373/1988
2.	Mr. S. Narasimha Bhat	D/387/1981
3.	Dr. Krishan Singh Chauhan	D/187/1987
4.	Mr. Vishwajit Singh	D/227/1990
5.	Mr. Devendra Nath Goburdhun	D/187/1980
6.	Mr. Vijay Panjwani	MP/589/1976
7.	Mr. Pradeep Kumar Dey	UP/2132/1978
8.	Mr. Annam D. N. Rao	D/360/1987
9.	Ms. Rachana Srivastava	UP/2880/1985

10.	Mr. Anil Kumar Sangal	UP/2883/1976
11.	Mr. Rajiv Nanda	D/380/1988
12.	Mr. Arunabha Chowdhury	D 214/1996(R)
13.	Mr. Ravindra Kumar	D/517/1986
14.	Mr. Vijay Kumar	D/956/1990
15.	Mr. Manoj Goel	D/375/1991
16.	Mr. Yadavilli Prabhakara Rao	D/259/1976
17.	Mr. G. Umapathy	D/21/1991
18.	Mr. P. Niroop	AP/1023/1985

Yours faithfully,  


(Devender Pal Walia)

Copy to:

1. P.S. to Lt. Secretary General
2. P.A. to the Registrar (Confidential Cell/CDSA)
3. The Hony. Secretary, Supreme Court Bar Association
4. The Hony. Secretary, Supreme Court Advocates-on-Record Association
5. PA to the Registrar (J-I)
6. PA to the Registrar (J-II)
7. PA to the Registrar (J-III)
8. PA to the Registrar (J-IV)
9. PA to the Registrar (J-V)
10. PA to the Registrar (Admn. J)
11. PA to the Registrar (Admn. General)
12. PA to the Registrar (Admn. I)
13. PA to the Registrar (Misc.)
14. Deputy Registrar (I-B)
15. OSD (Listing)
16. Additional Registrar (Courts)
17. Branch Officer (Computer Cell)
18. All concerned.